

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.1653
TO BE ANSWERED ON 13TH DECEMBER, 2023**

CANCELLATION OF RATION CARDS

1653. SHRI ADHIKARI DEEPAK (DEV):

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of ration cards cancelled in the country in the last two years;**
- (b) the details of cancellation of fake ration cards, State-wise; and**
- (c) the steps taken to prevent issue of fake ration cards pan India?**

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) & (b): Due to the digitization of ration cards data in all States/UTs, continuous de-duplication of digital data, permanent migration, deaths, identification of ineligible ration cards, etc. The States/UTs from time-to-time have reported the cancellation of about 51.17 lakh ineligible ration cards during the period of 2021 to 2022. The State/UT wise details of the numbers of ration cards cancelled in the country during 2021 and 2022 are attached as Annexure-I.

(c): Further, as per the Targeted Public Distribution System (TPDS) Control Order 2015, the review of ration cards/beneficiaries list, identification of ineligible ration cards and inclusion of genuine eligible beneficiaries/households comes under the purview of the concerned State/UT Government. In this regard, States/UTs have been advised to undertake proper verification (including field verification) of each identified case to ensure that ration cards of genuine beneficiaries are not deleted/ suspended. Further, States/UTs issue new ration cards to the genuinely eligible households/beneficiaries in place of cancelled ration cards under the ceiling limit of the National Food Security Act (NFSA), to achieve the rightful targeting of subsidised foodgrains.

ANNEXURE REFERRED TO IN REPLY TO PART (a)&(b) OF THE UNSTARRED QUESTION NO.1653 FOR ANSWER ON 13.12.2023 IN THE LOK SABHA.

State/UT-wise report of ration cards deleted/cancelled by States/UTs during the 2021 and 2022:

Sl.	State/UT	2021	2022	Total
1	Andhra Pradesh	13,128		13,128
2	Andaman & Nicobar	196	68	264
3	Arunachal Pradesh	-		-
4	Assam	11,120		11,120
5	Bihar	15,678	1,15,260	1,30,938
6	Chandigarh			-
7	Chhattisgarh	10,400	3,97,551	4,07,951
8	DNH and Daman & Diu	2,454	3,804	6,258
9	Delhi	448	906	1,354
10	Goa	805	636	1,441
11	Gujarat	2,19,151	1,52,063	3,71,214
12	Haryana	-		-
13	Himachal Pradesh	2,538		2,538
14	Jammu and Kashmir	33,677	5,121	38,798
15	Jharkhand	-		-
16	Karnataka	42,558		42,558
17	Kerala	1,04,511		1,04,511
18	Ladakh	614		614
19	Lakshadweep	33		33
20	Madhya Pradesh	9,93,704	98,364	10,92,068
21	Maharashtra	36,119		36,119
22	Manipur	9,411	27,082	36,493
23	Meghalaya	-	90	90
24	Mizoram	1,637		1,637
25	Nagaland	-		-
26	Odisha	-		-
27	Puducherry	1,731		1,731

28	Punjab	3,305		3,305
29	Rajasthan	1,35,283		1,35,283
30	Sikkim	-		-
31	Tamil Nadu	2,00,942	1,13,300	3,14,242
32	Telangana	NIL		NIL
33	Tripura	1,100	1,331	2,431
34	Uttar Pradesh	7,19,213	8,76,686	15,95,899
35	Uttarakhand	49,712	1,57,219	2,06,931
36	West Bengal	2,93,326	2,65,293	5,58,619
	Grand Total	29,02,794	22,14,774	51,17,568
